

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-182-2020

M. R. F. Limited ... Petitioner
Versus
Vency Lobo and anr. ... Respondents.

Shri G.K. Sardesai, Advocate for the Petitioner.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 7th December 2020.

P.C. :

There is said to be bereavement in the family of the respondent's counsel.

2. Post the matter on 21.12.2020.

DAMA SESHADRI NAIDU, J.

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